



## Punjab Vidhan Sabha

Sixth (Budget) Session

Unstarred Questions

06 March, 2024

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Total Questions - 8

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To recruit more staff in double shift government schools in the State as per the number of children .

316 Dr. Sukhwinder Kumar Sukhi (Banga):

**Technical Education & Industrial Training, Higher Education, School Education :-**

Will the Education Minister be pleased to state :-

a ) the number and names of Government schools which are being run on the basis of double shift due to increase in number of students, separately, in each schools during academic year 2022-23 and 2023-24 in the State alongwith the number of sanctioned teaching and non teaching staff posts in the schools and the number of vacant posts togetherwith the number of hours for which staff is working;

b ) Is the Government considering any proposal to recruit more staff , increase infrastructure etc. according to the number of children in the double shift Government schools mentioned in part ( a ) above or to open more new schools here; if so, the time by which is likely to be done?

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**Procurement of cotton crop procured from farmers in the state**

321 **Dr. Sukhwinder Kumar Sukhi (Banga):**

**Agriculture & Farmers Welfare, Animal Husbandry, Fisheries and Dairy Development, Food Processing:-**

Will the Agriculture Minister be pleased to state :-

a) whether the cotton crop of the farmers in the State is being procured by the Government on M. S .P;

b) If the reply to part ( a ) above be in the affirmative, the rate of M.S.P at which the crop is being procured at by the Government alongwith the extent of area brought under cotton cultivation in the State in the year 2022 and 2023, the yield of this crop togetherwith the quantity of cotton crop purchased by the Government form the farmers at the rate of MSP and the quantity of the crop purchased by the private player at a rate lower than the M.S.P alongwith the rate thereof and if not, the reasons therefor, the details be provided?

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**Giving ownership rights to all the people living in houses built within the Lal Lakir**

331 **Dr. Sukhwinder Kumar Sukhi (Banga):**

**Revenue, Rehabilitation and Disaster Management, Water Supply & Sanitation :-**

Will the Revenue Minister be pleased to state the time frame under which the target was set to provide ownership rights to all the people living in the houses built within Lal Lakir in the villages and cities of the State under the ' Mera Ghar Mere Naam Scheme ' launched by the State Government in October 2021 and the month wise details of the people of various houses to whom the ownership rights have been given togetherwith the time by which the ownership rights will be given to the remaining people?

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**Adequate increase in transmission capacity as per Power demand**

341 **Dr. Sukhwinder Kumar Sukhi (Banga):**

**Public Works (B&R), Power:-**

Will the Power Minister be pleased to state:-

(a) whether the State Government had made the required increase in the transmission capacity as per the increasing power demand of the State every year from the year 2022 till now; if so, the total transmission capacity increased alongwith the total amount incurred on various works in the financial year 2022-23 and 2023-24 so far by the Govt. Separately;

(b) the policy of the State Govt. to ensure increase in the transmission capacity in advance from time to time as per the increasing power demand of the State every year in future?

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### **Details of Paddy sown during 2022 - 2023**

**373 Dr. Nachhatar Pal (Nawan Shahr):**

**Agriculture & Farmers Welfare, Animal Husbandry, Fisheries and Dairy Development, Food Processing:-**

Will the Agriculture Minister be pleased to state :-

(a) the total acres of area in which paddy was sown in the State during year 2022 and 2023 and the acres of land in which the target fixed by the State Government to cultivate paddy in these years under Direct Seeded Rice ( DSR ) to protect the underground water during these years alongwith the paddy cultivated under DSR in acres, separately and whether the Government succeeded to meet its own fixed targets during these years;

(b) the number of peasants to whom the incentive of Rs.1500 has been given to sow paddy under DSR during 2022 and 2023 togetherwith the detail of peasants to whom this incentive is yet to be given and the time by which the dues will be paid to the concerned peasants;

(c) the areas in acres, separately, in which the cultivation of paddy was fixed by the Government during the year 2024 under DSR and the action being taken by the Government to meet such targets, the details be given?

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### **Details of works done under the scheme of Agricultural Mechanization**

**375 Dr. Nachhatar Pal (Nawan Shahr):**

**Agriculture & Farmers Welfare, Animal Husbandry, Fisheries and Dairy Development, Food Processing :-**

Will the Agriculture Minister be pleased to state the date on which the Agricultural waste in Situ Management for Agricultural Mechanism scheme was introduced togetherwith its purpose alongwith the details of works, separately, accomplished by the State and Central Government to manage the waste of Agriculture (from 2020-21 to date) and the funds so incurred on it and whether any embezzlement has occurred with regard to this scheme, if so, the action taken by the Government, the details be given?

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**To increase the daily wage rate of MGNREGA scheme workers**

**376 Dr. Nachhatar Pal (Nawan Shahr):**

**Transport, Rural Development & Panchayats:-**

Will the Rural Development and Panchayats Minister be pleased to state :-

a ) the amount of daily wages being currently paid to the workers under the Mahatma Gandhi Rural Employment Guarantee (MGNREGA) scheme, which provides the constitutional right of guarantee of 100 days of employment per year to the rural workers, togetherwith the time as to when the wages of these workers were increased last time; and as to how much was increased;

b ) Whether the Government is now considering any proposal to increase their wages and provide 200 days of employment per year, if so, the time by which it will be done?

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**Non-utilization of the funds earmarked by the Government for the Scheduled Castes Sub-Plan**

**378 Dr. Nachhatar Pal (Nawan Shahr):**

**Social Justice, Empowerment and Minorities, Social Security and Women and Child Development :-**

Will the Social Justice, Empowerment and Minorities Minister be pleased to state the amount of fund earmarked by the Government for various schemes for the Scheduled Castes Sub-Plan for the year 2021-22, 2022-23 and 2023-24, separately alongwith the total amount of the Central and State Government which could not be spent in the stipulated time for various welfare schemes during these years; the details thereof?

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Chandigarh, 160001.  
Monday 4th March, 2024.

R.L. Khatana,  
Secretary.